

been fixed under the Prevention of Food Adulteration Act; and

(b) if so, whether any executive order has been issued fixing its standard of purity and notified to the tea plantation of Kangra?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) Does not arise.

रतलाम डिबीजन के तृतीय धर्मो के गाड़ों का स्थानान्तरण

638. श्री राम सिंह धरवाल :
श्री हुकूम खन् कच्छवाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी रेलवे के रतलाम डिबीजन के तृतीय धर्मो के लगभग 25 गाड़ों का सामयिक स्थानान्तरण किया गया है ;

(ख) क्या अन्य डिबीजनों में भी ऐसे स्थानान्तरण किये गये हैं ;

(ग) यदि हाँ, तो उनका ध्योग क्या है; और

(घ) यदि नहीं, तो उसमें कितना समय और लगने की सम्भावना है ?

रेलवे मंत्री (श्री वे० मु० पुनाचा) : सम्भवतः माननीय सदस्यों का ध्यान 'सी' ब्रेड के गाड़ों से है। यदि हाँ, तो उत्तर इस प्रकार है:—

(क) जी नहीं।

(ख) जी नहीं।

(ग) सवाल नहीं उठता।

(घ) 'सी' ब्रेड के गाड़ों वाले गाड़ियों पर काम करते हैं और उनका सामयिक स्थानान्तरण अपेक्षित नहीं है।

Import of Rubber

639. Shri Vasudevan Nair:
Shri C. Janardhanan:
Shri K. K. Nayanar:
Shri Umanath:
Shri P. Gopalan:
Shri Satya Narayan Singh:
Shrimati Susela Gopalan:
Shri K. M. Abraham:
Shri P. F. Esthese:
Shri A. Sreedharan:

Will the Minister of Commerce be pleased to state:

(a) whether Government have given any import licences to import rubber since January, 1967;

(b) if so, the total quantity allowed to be imported and the foreign exchange involved;

(c) whether it is a fact that there are huge accumulated stocks of indigenous rubber available in the country; and

(d) if so, the reasons for not utilising these stocks?

The Deputy Minister of Commerce (Shri Shaif Qureshi): (a) and (b). Licences for import of raw rubber, valued at Rs. 296.5 lakhs were issued from the 1st January to the 31st March, 1967. The quantity involved is approximately 7800 tonnes.

(c) No, Sir.

(d) Does not arise.

Railway Line from Kottayam to Madurai

640. Shri K. M. Abraham: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal for extending the Railway line from Kottayam to Madurai via Ponkunnam Kumali; and

(b) if so, when it will be finalised?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) Does not arise.